

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI



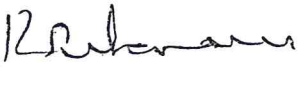
(34)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/41/IB/2018  
PETITION NUMBER : CP/511/IB/2017  
NAME OF THE PETITIONER : V. NAGARAJAN  
NAME OF THE RESPONDENT : ASSET RECONSTRUCTION CO.(i) LTD.& 1  
UNDER SECTION :

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	1 <sup>st</sup> Respondent - Ashwin Shankar		
2.	Rohan Rajasekaran	Counsel for R2	
3.	12 SUBRAMANIAM	Applicant Counsel	

**ORDER**

Counsel for RP present. Counsel for R1 and R2 present and he is directed to file reply before next date of hearing. Matter is posted for arguments. Counsel for RP is directed to serve the documents to the Respondents on or before 27.01.2018. Put up on 12.12.2018 at 10.30 A.M.

sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)